Minority Commission report on Moradabad disturbances

1469. SHRI RAMAKRISHNA HEGDE: Will the Minister of HOME AFFAraS be pleased to state;

(a) when did the Minority'Commis-sion give its report on Moradabad disturbances; and

(b) the findings and recommendations thereof?

THE MINISTER OF STATE IN THE MINISTRY OF" HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) The Minorities Commission have not submitted any report to Government on Moradabad disturbances so far.

(b) Does not arise.

Reorganisation of states

1470. SHRI ABDUL REHMAN SHEIKH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some State Governments have suggested for the reorganisation of the unweildy States in the Country; and

(b) if so, details thereof and the decision taken by Government in this regard?

THE MINISTER OF- STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) No such suggestion has been received from an_v State Government.

(b) Does not arise

Collection of parking fees by unauthorised persons

1471. SHRIDHARAMCHANDJAIN:Will theMinister of HOMEAFFAIRS be pleased to state:

fa) whether it is a fact that some unauthorised persons collect parking fee from Motorists and Scooterists who park their vehicles opposite Plaza theatre and in the lane between Siiankar Market and Super Bazar in Con naught Place in New Delhi; (b) whether it i_a also a fact that these persons do not issue tokens 'or parking vehicles and are operating in connivance with police constables posted in the area;

(c) if so, the steps Government propose to take in this regard; and

(d) the legal sanction[^] if any, for parking of vehicles without issuing valid tokens?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) There is no licensed stand at tSiese places. Two attendants associated with the Automobile Association of Upper India are depute^ to take care of the vehicles parked at these places. No fee is chargeable but members of the public may be offering them tip voluntarily.

(b) Since it is not a stand, the question of issuing tokens for parking vehicles $d^{oe}s^{not}$ arise. It is fWl a fact that the police constables are in connivance with them.

(c) and (d) Parking of vehicles in these areas is not prohibited and as it is not a licenced'stand, there ig no question of issuing tokens for parkin? of vehicles.

Seizure of copies of Hindi Weekly •Asli Bfaarat'

1472. SHRI SURENDRA MOHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a 'fact that Government have seized copies of the Hindi Weekly 'Asli Bharaf in Delhi recently:

(b) if so, the reasons therefor;

(c) whether any search warrant or legal sanction wer_e shown by- the police at the time of the raid ^{an}d seizure of the copies; and

(d) whether Government have instituted any case against the publishers of that weekly?